

(d) About Rs. 60,000. In view of reply to (c) above, the latter part of the question does not arise.

REALIZATION OF SECURITY MONEY
FROM JANASIKSHA CO-OPERATIVE
PRIVATE WORKS LTD.

287. SHRI BHUPESH GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Janasiksha Co-operative Private Works Limited, Agartala, have been asked under the Defence of India Rules to deposit Rs. 3,000 as security money;

(b) if so, the reasons for the same; and

(c) whether Government will be pleased to lay a copy of the relevant Government order on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) to (c) A copy of the Order dated the 16th February, 1963, issued by the Chief Commissioner, Tripura Administration directing the Janasiksha Co-operative Printing Works Limited, Agartala (not Janasiksha Co-operative Private Works Limited, Agartala) to deposit as security Rs. 3,000 is placed on the Table of the House. The Order also states the grounds on which the security was demanded.

TRIPURA ADMINISTRATION

HOME DEPARTMENT

AGARTALA

No. F.28(5)-PD/63.

February 16, 1963

Magha 27, 1884.

ORDER

WHEREAS, I am satisfied that in the issue of the TRIPURAR KATHA, dated the 13th January, 1963, the Janasiksha Co-operative Printing Works, Ltd., Agartala, have printed and published under the caption "Iha

ki ugra Sampradayik o prorochana-mulak prachar nay?" In the portion titled "Chithipatra" a prejudicial report intended or likely to promote feelings of enmity and hatred between different classes of persons;

AND WHEREAS, the said Janasiksha Co-operative Printing Works, Ltd., Agartala, have been used for the purpose of printing and publishing aforesaid prejudicial report;

Now, in exercise of the powers conferred by sub-rule (1) (f) of Rule 45 of the Defence of India Rules, 1962, I hereby direct the said Janasiksha Co-operative Printing Works, Ltd., Agartala, to deposit Rs. 3,000 (Rupees three thousand) only as security either in money or in Government securities within 7 (seven) days from the date of issue of this Order.

Sd./ S. P. Mukerjee,

Chief Commissioner,
Tripura.

To

The Janasiksha Cooperative Printing Works Ltd., Agartala.

PROSCRIPTION OF "KOREA NEWS"

288. SHRI SUNDARMANI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the issue of "Korea News" dated November 1, 1962, has been proscribed;

(b) if so, when it was proscribed;

(c) whether in the past also any North Korean publication was banned for distribution in India; and

(d) if so, what are the names of such publications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS):

(a) Yes.

(b) On the 18th February, 1963.

(c) No.

(d) Does not arise.

INDIA OFFICE LIBRARY, LONDON

289. SHRI DAHYABHAI V. PATEL:
Will the Minister of SCIENTIFIC
RESEARCH AND CULTURAL AFFAIRS be
pleased to state:

(a) whether the attention of Gov-
ernment has been drawn to a recent
statement in the British House of Com-
mons by Mr. John Tilney, the Com-
monwealth Under Secretary, to the
effect that the law officers of the
Crown had advised that India Office
Library was the property of the Bri-
tish Government;

(b) if so, whether any protest has
been lodged with the British Govern-
ment in regard to this statement; and

(c) if not, what other action the
Government of India propose to take
in the matter?

THE MINISTER OF SCIENTIFIC
RESEARCH AND CULTURAL AF-
FAIRS (SHRI HUMAYUN KABIR): (a)
A Press report to this effect has been
seen by the Government.

(b) and (c) No, Sir, because it has
made no difference to our stand that
the Library as the property of undiv-
ided India now belongs to India and
Pakistan.

SUPPLY OF PIG IRON TO FOUNDRIES
OF MADURAI

290. SHRI DAHYABHAI V. PATEL:
Will the Minister of STEEL AND HEAVY
INDUSTRIES be pleased to state:

(a) whether it is a fact that the
Iron and Steel Controller, Govern-
ment of India, has completely stopped
the supply of pig iron to the foundry-
owners of Madurai (Madras);

(b) if so, whether Government have
received representations from the
Units concerned in this behalf; and

(c) what action is being taken in
the matter?

THE MINISTER OF STEEL AND
HEAVY INDUSTRIES (SHRI C.
SUBRAMANIAM): (a) No, Sir.

(b) Complaints have been received
about shortage of foundry grade iron
resulting in restricted production in
foundries.

(c) The main reason for the present
shortage of foundry grade iron all
over the country is that while the
demand has gone up considerably, due
to the foundry capacity having devel-
oped rapidly, the availability has not
correspondingly increased, as the
schemes licenced for production of
pig iron have not materialised as
originally anticipated. Government
are, therefore, taking interim reme-
dial measures such as import of pig
iron, setting up of short term schemes
for increased production etc. to in-
crease the availability, as quickly as
possible.

† DIFFICULTIES OF HOUSEOWNERS OF
GREEN PARK, NEW DELHI

115. SHRI R. N. KAKATI : Will the
Minister of HOME AFFAIRS be pleased
to state:

(a) whether Government have re-
ceived any resolution passed by the
Green Park House-Owners' Associa-
tion, New Delhi with regard to the
various difficulties experienced by
them;

(b) if so, what are those difficulties;
and

(c) the action taken or proposed to
be taken to alleviate their suffering?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
R. M. HAJARNAVIS): (a) No.

(b) and (c) Do not arise.

† Transferred from the 4th March,
1963.